

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

VACATIONS - Summer Vacation 2025 i.e. from 05.05.2025 to 06.06.2025 - Appointment of Vacation Civil Judges for the Districts in the State of Telangana - **NOTIFIED.**

ROC.NO.1666/2025 - B.SPL.,

NOTIFICATION NO. 338 -B.SPL.,

DATED: 02.05.2025

In exercise of the powers conferred Under Section 32 (3) of the Telangana Civil Courts Act, 1972 (Act 19 of 1972) the High Court for the State of Telangana at Hyderabad hereby appoints the following designated officers as Vacation Civil Judges for the respective Civil Courts of the Districts during the Summer Vacation 2025.

I TERM - 05.05.2025 to 21.05.2025 (17 days)

II TERM - 22.05.2025 to 06.06.2025 (16 days)

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
(1)	(2)	(3)	(4)
1.	HYDERABAD	I	III Additional Chief Judge, City Civil Court, Hyderabad
		II	XIV Additional Chief Judge, City Civil Court, Hyderabad
2.	ADILABAD	I	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Adilabad.
		II	I Additional District and Sessions Judge, Adilabad.
3.	MANCHERIAL	I	Principal District and Sessions Judge, Mancherial
		II	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Mancherial
4.	NIRMAL	I	Principal District and Sessions Judge, Nirmal
		II	I Additional District and Sessions Judge, Adilabad

5.	KUMURAM BHEEM - ASIFABAD	I	Principal District and Sessions Judge, Kumuram Bheem at Asifabad
		II	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Mancherial
6.	KARIMNAGAR	I	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar
		II	Judge, Family Court-cum-IV Additional District and Sessions Judge, Karimnagar
7.	JAGTIAL	I	I Additional District and Sessions Judge, Jagtial
		II	Principal District and Sessions Judge, Jagtial
8.	RAJANNA SIRCILLA	I	Principal District and Sessions Judge, Sircilla
		II	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Sircilla
9.	PEDDAPALLI	I	Principal District and Sessions Judge, Peddapalli
		II	Chairman, Industrial Tribunal-cum-Labour Court-cum- Additional District and Sessions Judge, Godavarikhani, Peddapalli District
10.	KHAMMAM	I	I Additional District and Sessions Judge, Khammam
		II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Khammam
11.	BADRADRI KOTHAGUDEM	I	Principal District and Sessions Judge, Bhadradi-Kothagudem
		II	I Additional District and Sessions Judge, Kothagudem
12.	MAHABUBNAGAR	I	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar
		II	I Additional District and Sessions Judge, Mahabubnagar

13.	JOGULAMBA GADWAL	I	Principal District and Sessions Judge, Jogulamba Gadwal
		II	I Additional District and Sessions Judge, Gadwal
14.	WANAPARTHY	I	Principal District and Sessions Judge, Nagarkurnool
		II	Principal District and Sessions Judge, Wanaparthly
15.	NARAYANPET	I	Principal District and Sessions Judge, Mahabubnagar
		II	Principal District and Sessions Judge, Narayanpet
16.	NAGARKURNOOL	I	Principal District and Sessions Judge, Nagarkurnool
		II	Principal District and Sessions Judge, Wanaparthly
17.	SANGAREDDY	I	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy
		II	Judge, Family Court-cum-IV Additional District and Sessions Judge, Sangareddy
18.	MEDAK	I	Principal District and Sessions Judge, Siddipet
		II	Principal District and Sessions Judge, Medak
19.	SIDDIPET	I	Principal District and Sessions Judge, Siddipet
		II	I Additional District and Sessions Judge, Siddipet
20.	NALGONDA	I	Judge, Family Court-cum-III Additional District and Sessions Judge, Nalgonda
		II	Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nalgonda
21.	SURYAPET	I	Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, Suryapet
		II	Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nalgonda

22.	YADADRI BHONGIR	I	Principal District and Sessions Judge, Yadadri-Bhongir
		II	I Additional District and Sessions Judge, Bhongir
23.	NIZAMABAD	I	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nizamabad
		II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad
24.	KAMAREDDY	I	Principal District and Sessions Judge, Kamareddy
		II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad
25.	RANGAREDDY	I	VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar
		II	Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.
26.	MEDCHAL-MALKAJGIRI	I	III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally
		II	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court-cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda (from 22.05.2025 to 29.05.2025) & Principal District and Sessions Judge -cum-Family Court, Medchal-Malkajgiri District at Kushaiguda (from 30.05.2025 to 06.06.2025)
27.	VIKARABAD	I	Principal District and Sessions Judge, Vikarabad
		II	I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad

28.	HANUMAKONDA	I	Principal District and Sessions Judge, Hanumakonda
		II	Chairperson, Land Reforms Appellate Tribunal-cum-I Additional District and Sessions Judge, Hanumakonda
29.	WARANGAL	I	I Additional District and Sessions Judge, Warangal at Hanumakonda
		II	Chairman, Co-Operative Tribunal, Warangal at Hanumakonda
30.	JANGAON	I	Principal District and Sessions Judge, Yadadri-Bhongir
		II	I Additional District and Sessions Judge, Bhongir
31.	MAHABUBABAD	I	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda
		II	Principal District and Sessions Judge, Mahabubabad
32.	MULUGU	I	Principal District and Sessions Judge, Hanumakonda
		II	Principal District and Sessions Judge, Warangal at Hanumakonda
33.	JAYASHANKAR BHUPALAPALLY	I	Principal District and Sessions Judge, Hanumakonda
		II	Chairperson, Land Reforms Appellate Tribunal-cum-I Additional District and Sessions Judge, Hanumakonda

**** The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts / Additional District Courts situated out side the Head Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.**

**** Request for any changes in the above arrangements will not be entertained under any circumstances.**

- NOTE:**
1. The orders are placed in the High Court's Web Site <http://tshc.gov.in> and the copy downloaded from the website is valid for taking further action.
 2. All the Prl. District and Sessions Judges / Unit Heads are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.

2. The Chief Judge, City Small Causes Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Principal Special Judge for C.B.I. Cases, Hyderabad.
5. The Chairman, Industrial Tribunal-I, Hyderabad.
6. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
7. The Chairman, Telangana State Waqf Tribunal, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS**

JUDGES AND DISTRICT TREASURY OFFICERS:

- | | | |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapally | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |
9. The Pay and Accounts Officer, Hyderabad.
 10. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
 11. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.
 12. **THE SECTION OFFICERS :**

a) Special Officers Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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